

(a) how far 100 per cent Export Oriented Units which export twenty five per cent of their production help in export promotion;

(b) if so, whether Government propose to extend the facilities of hundred per cent exported units to companies which already export seventy five per cent of their production;

(c) if not, the reasons therefor; add

(d) the steps taken against companies which have failed to honour their export commitments and the names of such companies and the value of export commitments ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) to (d). The structure of the scheme of 100% export-oriented units promotes exports. The units are required to export the entire production. Hitherto, sales in the Domestic Tariff Area were permitted against valid import licences and subject to the import regime. With a view to improving the operational viability of the units, Government have recently decided that the units may, on case-by-case basis and with previous approval, sell upto 25% of the production excluding sensitive items in the Domestic Tariff Area, outside the import regime. The facilities under the 100% Export Oriented Unit Scheme are available only to units approved under the scheme. Other arrangements exist for units situated in the Domestic Tariff Area that take to export production. The 100% Export Oriented Units have to work within the scope of the scheme and are not

(i) All India Service (JMGS)

required to meet any specific export target as a commitment.

[*Translation*]

Reservation for Scheduled Castes and Scheduled Tribes in Central Bank of India

4387. SHRI SATYANARAYAN
PAWAR :
DR. P. VALLAL PERUMAN :
SHRI LALA RAM KEN :
SHRI SITARAM J. GAVALI :

Will the Minister of FINANCE be pleased to state :

(a) the total number of reserved vacancies for Scheduled Castes and Scheduled Tribes employees to the officer cadre in Central Bank of India under All India Service, State Service and Foreign Exchange Service got de-reserved zone-wise, year-wise and category-wise (*i.e.* SC & ST) since introduction of reservation in promotion for SC/ST employees;

(b) whether prior approval of the competent authority was obtained for the said de-reservation, if not, the reasons therefor; and

(c) designation of the authority who is competent to approve such de-reservation and accorded approval for the above de-reservation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Central Bank of India has reported that the following vacancies reserved for the Scheduled Castes and Scheduled Tribes during the years 1983 to 1986 in the various streams of promotions in the bank were de-reserved by it :

Year	Main Stream		Specialised cadre	
	SC	ST	SC	ST
1983	Nil	Nil	2	1
1984	Nil	Nil	7	4
1985	Nil	Nil	Nil	Nil
1986	Nil	Nil	3	3

(ii) State Service :

Zone	1983		1984		1985		1986	
	SC	ST	SC	ST	SC	ST	SC	ST
Ahmedabad	—	—	—	—	—	—	—	—
Bhopal	—	—	—	—	—	—	—	—
Bombay	—	—	—	1	—	1	—	—
Calcutta	—	—	—	—	—	1	1	4
Chandigarh	—	—	2	6	—	—	—	—
Hyderabad	—	—	4	3	4	3	1	2
Lucknow	—	—	—	—	—	—	—	—
Madras	2	2	—	4	1	7	—	7
New Delhi	—	—	—	—	—	—	—	—
Patna	—	—	—	—	—	—	—	—
Pune	—	—	—	—	—	—	—	—

Note : The Bank de-reserved only such posts which pertained to current reservations for that year and did not take backlog into consideration.

(iii) The Bank has reported that it has no foreign exchange service but it is having foreign exchange officers posts (All India Service Specialised Cadre). The bank has further reported that no such post was deserved by the bank during the years 1983 to 1986.

(b) and (c). Central Bank of India has reported that the approval of the competent authority *viz.* Chairman and Managing Director of the bank is being obtained before resorting to de-reservation of vacancies reserved for Scheduled Castes and Scheduled Tribes but being filled by general candidates.

[English]

Backlog of Reserved Vacancies in Central Bank of India

4388. SHRI LALA RAM KEN :
DR. P. VALLAL PERUMAN :
SHRI SATYANARAYAN
PAWAR :
SHRI SITARAM J. GAVALI :

Will the Minister of FINANCE be pleased to state the total backlog or reserved vacancies in Central Bank of India for Scheduled Caste and Scheduled Tribe em-

ployees to the officer Cadre under All India Service, State Service and Foreign Exchange Service, zone-wise, year-wise and category-wise (*i.e.* SC & ST) since introduction of reservation in promotion for Scheduled Caste and Scheduled Tribe employees ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The latest position of backlog in the various streams of promotions in the Central Bank of India, as reported by that Bank, is as under :

(i) All India Service (Mainstream Scale-I)

(As on 31-10-1987)

Scheduled Caste	Scheduled Tribe
Nil	56

(ii) All India Service (Specialised)

(As on 31-12-1986)

Scheduled Caste	Scheduled Tribe
26	20

(iii) Under State Service

(As on 31-12-1986)